GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 145 TO BE ANSWERED ON 04.12.2023

Climate Budget

145. MS. LOCKET CHATTERJEE:
SHRI JUGAL KISHORE SHARMA;
SHRI SUNIL KUMAR PINTU:
SHRIMATI NAVNEET RAVI RANA:
SHRIMATI GEETA KORA:
SHRI AJAY KUMAR MANDAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the dedicated Climate Budget prepared by any State Governments including Bihar, Maharashtra, Jammu and Kashmir and Jharkhand to tackle climate changes;
- (b) if so, the steps proposed to be taken by the Government at national level to tackle the effects of climate change and disasters and to make the environment adaptation and mitigation measures more effective in accordance with the climate response agenda of above mentioned States as contained in the budget 2020-21; and
- (c) the details of works undertaken as per the National Action Plan for Climate Change (NAPCC) along with the amount of funds spent thereon during the last two years in the above mentioned States, district -wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) The Union Budget 2020-21 stated that India's climate action would be implemented in various sectors by the Departments/ Ministries concerned through the normal budgeting process. The successive Union Budgets have scaled up the efforts towards mobilizing resources for climate action. The Union Budget 2023-24 places greening the economy as one of the top seven priorities. The Budget includes many programmes such as green fuel, green energy, green farming, green mobility, green buildings, green hydrogen and green equipment, and policies for efficient use of energy across various economic sectors.

Climate adaptation and mitigation efforts for climate change are being undertaken by Central and State Governments through convergence of resources which form part of their annual budgetary allocations and are reflected under various schemes and programs. They are accordingly accounted for in their respective budgets and as part of normal budgetary resources. State specific action plans are also prepared based on specific requirements of States.

The National Action Plan on Climate Change (NAPCC) provides the overarching framework for all climate actions and comprises missions in specific areas of solar energy, enhanced energy efficiency, sustainable habitat, water, sustaining Himalayan ecosystems, Green India, sustainable agriculture, human health and strategic knowledge for climate change.

All these Missions are institutionalized and implemented by their respective nodal Ministries/Departments, including allocation of funds under their relevant schemes as a part of their annual budgetary allocations.

Thirty-four States /Union Territories (UTs) including Bihar, Maharashtra, Jammu and Kashmir and Jharkhand have prepared their State Action Plans on Climate Change (SAPCC) in line with NAPCC taking into account the State specific issues relating to climate change.

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